

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA 102 of 1996

Present : Hon'ble Mr. Mukesh Kumar Gupta, Judicial Member  
Hon'ble Mr. M.K. Mishra, Administrative Member

Sujit Kr. Sinha

- VS -

M/o Health

For the Applicant : None

For the Respondents: Mr. S.P. Kar, Counsel

Date of Order : 06-12-2004

O R D E R

MR. MUKESH KR. GUPTA, JM

None appeared on behalf of the applicant. Since this is an old case of the year 1996, we invoked Rule 15(1) of CAT (Procedure) Rules, 1987 and decided to proceed with the application based on materials available on record.

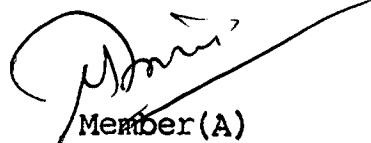
2. In the present application, the applicant seeks quashing of the order dated 25-8-1995 retiring him from service w.e.f. 1-2-1996. It is contended in the application that he was entitled to retire at the age of 60 and not at the age of 58, on which the applicant was forced to retire.

3. In the reply the respondents have stated that the applicant was promoted to the post of Packing Supervisor, which is a Group 'C' post and for which the retirement age at the appropriate time was 58 years. In this connection, our attention has been drawn to the Gazette of India dated 9-7-1994 whereby rule for the post in question

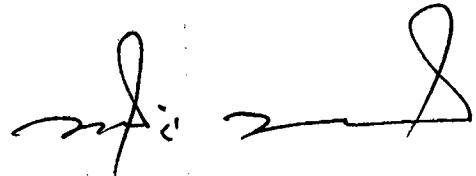
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was promulgated, indicating that the said post indeed is a Group 'C' post.

This being the fact, we find no reason to interfere in the present application and we hold that retirement age of the applicant was 58 years. Accordingly, the O.A. is dismissed. No costs.



Member (A)



Member (J)

DKN